

17

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.05.2018.

PRESENT: 1. Hon'ble member (J) Shri Rajeswara Rao Vittanala,

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.94/BB / 2018	For compliance of office objections raised by registry	Sec 9 of IB Code	M/s Vavia Technologies (P) Ltd	S Guru Prasanna,, Smt Priyanka, S Angadi	M/s Kratos Ads (P) Ltd	

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ARJUN RAO
Advocate
9880508071

Perkumar

Aj n p

ORDER

Heard Shri Arun Rao, counsel for the petitioner.

Issue notice to the respondents. Petitioner counsel is directed to take personal notice and serve it on respondents and file proof of service. Post the case for 'admission' on 13.06.2018.


MEMBER(J)